## National Company Law Tribunal Allahabad Bench Allahabad

82/141-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Ved Prakash Bansal.

M/s Upkar Chemicals and Fertilizers

SECTION OF THE COMPANIES ACT: u/s 131 of Companies Act.

Sl. No. Name Designation Representation Signature

Sanjay Kumar Mishr Adv. For Rejb. Itas &

2.

## Order dated 07.12.2016

## 82/141-244/ALD/2016 Mr. Ved Prakash Bansal Vs. M/s Upkar Chemicals and Fertilizers

Shri Sanjay Kumar Mishra filed Vakalat for the respondents No. 1 to 5 and requested further time to file reply. Time extended two weeks and list the matter on 17.01.2017. Interim orders extended.

List on 17.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016